

<i>Commodity (Oct.91/Oct.90)</i>	<i>Current year (Oct.90/Oct.89)</i>	<i>Last year</i>
Kerosene	-0.1	+12.1
Atta	+17.5	+1.7
Sugar	+11.2	-3.5
Gur	-0.5	-2.4
Salt	+24.9	+7.0
Vanaspati	+9.5	+28.6
Mustard Oil	+22.5	+51.5
Coconut Oil	+40.6	+27.1
Groundnut Oil	+17.9	+29.9
Cotton Cloth (mills)	+13.9	+7.7
Laundry Soap	+10.2	+2.5
Safety Matches	Steady	Steady
ALL COMMODITIES	+14.0	+8.9

[English]

Abolition of Lease Hold System

28. SHRI PAWAN KUMAR BANSAL:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) whether the Government had decided to abolish lease hold system at Delhi and Chandigarh;

(b) if so, the reasons for not implementing the scheme so far; and

(c) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE
MINISTRY URBAN DEVELOPMENT (SHRI
M. ARUNACHALAM): (a) to (c) Orders for

conversion of lease hold rights to free hold in respect of plots up to the size of 500 Sq. mts., DDA flats and flats built up by Group Housing Societies on lands leased by Delhi Development Authority were issued on 11.3.1991. The scope coverage and detailed modalities for implementing these orders are under consideration of the Government.

Permission to Coca Cola

29. SHRI. K.P. UNNIKRISHNAN:
SHRI. SANAT KUMAR MAN-
DAL:

Will the Minister of FOOD PROCESS-
ING INDUSTRIES be pleased to state:

(a) whether Coca Cola or their business